

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 266 OF 2008

BHANWAR SINGH NATHAWAT &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(With appln(s) for intervention,stay)

WITH W.P(C) NO. 123 of 2010

(With appln.(s) for directions and with office report)

W.P(C) NO. 198 of 2010

(With appln.(s) for stay and permission to file additional documents and with office report)

W.P(C) NO. 238-239 of 2009

(With office report)

W.P(C) NO. 300 of 2009

(With appln. for stay and with office report)

Date: 30/11/2010 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For the appearing parties :

Mr. Pallav Shishodia, Sr.Adv.

Mr. Pranesh, Adv.

Mr. Mohan Pandey, Adv.

Mr. Aruneshwar Gupta, Adv.

Mr. B. Krishna Prasad, adv.

Ms. Binu Tamta, Adv.

Mr. Uday Gupta, Adv.

Mr. M.K. Tripathi, Adv.

Mr. R.C. Kaushik, Adv.

Ms. Pratiksha Sharma, Adv.

Mr. Mohan Pandey, Adv.

Mr. J.S. Attri, Sr.Adv.

Ms. Asha G. Nair, Adv.

Mrs. Anil Katiyar, Adv.

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Mr. M.C. Dhingra, Adv.

Ms. Binu Tamta, Adv.

Mr. R.K. Gupta, Adv.

Mr. B.K. Shahi, Adv.

Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Stand over for six weeks.

(Sukhbir Paul Kaur)  
Court Master

(Renuka Sadana)  
Court Master